

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 13/2024/R&S

Dated 29th October, 2024

The Court has been pleased to declare holiday on 13.11.2024 (Wednesday) for such employees of the High Court, who are eligible to vote in the Jharkhand Legislative Assembly Election, 2024 of the State, by furnishing relevant documentary evidence substantiating their claim for the same, before their leave granting Authority on account of polling for Jharkhand Legislative Assembly Election, 2024 in Ranchi, Hatia and Kanke Assembly Constituencies.

By order of the Court,


29.10.24
Registrar General